

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 613  
IB-1083/PB/2019  
IA/3217/2020**

**IN THE MATTER OF:**

**Bank of India**

**...PETITIONER**

**Vs.**

**M/s. Prominent Metal Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 15.04.2024  
HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Liquidator**

**:Mr. Abhishek Anand, Mr. Karan  
Kohli, Ms. Sakshi Chahar, Advs.**

**For the Respondent/Corporate Debtor**

**:Mr. M.P. Sahay, Ms. Awanitika,  
Mr. Sachin Kharb, Advs. for  
Respondent No. 5 in  
IA/3217/2020.**

**ORDER**

Due to paucity of time, matter is adjourned to **21.05.2024**.

**Sd/-  
(Court Officer)**